THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No loan has been advanced by the World Bank;

(b) Does not arise.

संसद् और राज्य विधान मंडलों के निर्वाचनों के विरुद्ध दायर की गई निर्वाचन याचिकाओं की संख्या

१५. श्री नवाब सिंह चौहान : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) संसद् और राज्य विधान मंडलों के निर्वाचनों के विरुद्ध कितनी निर्वाचन याचिकायें दायर की गई हैं;

(ख) अब तक ऐसी कितनी याचिकाओं पर निर्णय हो चुका है; और

(ग) क्या प्रथम सामान्य निर्वाचन के समय की भी कोई याचिका अभी विचाराधीन है; यदि नहीं तो सब से अन्तिम याचिका किस तिथि को तय की गई थी ?

†[NUMBER OF ELECTION PETITIONS FILED AGAINST ELECTIONS TO PARLIAMENT AND STATE LEGISLATURES

15. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LAW be pleased to state:

(a) the number of election petitions filed against elections to Parliament and State Legislatures;

(b) the number of such petitions so far disposed of; and

(c) whether any petition relating to the first General Elections is still pending disposal; if not, the date on which the last petition was disposed of?]

विधि मंत्री (श्री ए० के० सेन) : (क) १९५७ के साधारण निर्वाचनों के पश्चात् संसद् के निर्वाचनों के खिलाफ़ ६० निर्वाचन याचिकाएं और राज्य विधान मंडलों के निर्वाचनों के खिलाफ़ ४१५ निर्वाचन याचिकाएं निर्वाचन आयोग के सामने दायर की गई थीं ।

(ख) १६ निर्वाचन याचिकाएं निर्वाचन आयोग द्वारा औपचारिक त्रुटियों के आधार पर रद्द कर दी गई, २ याचिकादाताओं द्वारा वापस ले ली गईं और २५१ निर्वाचन अधिकरणों द्वारा निबटाई जा चुकी है ।

(ग) जी नहीं, अन्तिम याचिका पर फैसला २६ नवम्बर, १९५६ को हो गया था ।

†[THE MINISTER OF LAW (SHRI A. K. SEN): (a) Sixty election petitions against elections to Parliament and 415 election petitions against elections to State Legislatures were filed before the Election Commission after the General Elections of 1957.

(b) Sixteen election petitions were dismissed by the Election Commission for technical defects, 2 were withdrawn by the petitioners and 251 have been disposed of by the Election Tribunals.

(c) No; the last petition was disposed of on the 26th November, 1956.

DATE FOR DISCUSSION OF THE CHAGLA COMMISSION REPORT

SHRI BHUPESH GUPTA (West Bengal): May I know what date will be fixed for the discussion of the Chagla Commission Report? The other House is discussing it day after tomorrow and the date has been announced in advance. It seems that the Government is cold so far as its discussion in this House is concerned.

MR. CHAIRMAN: You will have the discussion on Thursday.

DR. R. B. GOUR (Andhra Pradesh): We suggested to have it simultaneously.

†[ ] English translation.